CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR Original Application No 643 of 2002

Jabalpur, this the 4th day of July, 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial) Hon'ble Anand Kumar Bhatt, Administrative Member

Vrandawan Lal Yadav, aged about 21 years, son of late Pooranlal Yadav, R/n Bajrang Colony, Qr. No. 381-/3-(RB-I MS), Jabalpur, (M.P.)

APPL ICANT

(By Advocate - None)

VERSUS

- Union of India, through the Ministry of Railway, Rail-Bhawan, New Delhi.
- Divisional Railway Manager, Central Railway-Jabalpur.
- The Divisional Railway Manager, (Personnel) C.R.Jabalpur.
- 4. The Incharge of Railway Quarter Committee, office of the D.R.M. C.R. Jabalpur M.P.

RESPONDENTS

(By Advocate - Shri M.N. Benerjee)

ORDER (ORAL)

By D.C. Verma, Vice Chairman (Judicial) -

The case was called out several times today, but none appeared on behalf of the applicant. The note sheet shows that on earlier dates also none appeared on behalf of the applicant and the prayer for interim relief was rejected vide order dated 11/10/2002. It appears that the applicant is no longer interested in prosecuting this case. Accordingly, the original Application is dismissed for non-prosecution.

(Anand Kumar Bhatt)
Administrative Member

(D.C. Verma) Vice Chairman (J) Point it shows the state of the

1077